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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1787/2002

This the 9th day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)  
HON'BLE SH. M.P. SINGH, MEMBER (A)

Ved Pal No.117/NE  
Head Constable of Delhi Police  
(PIS No.28760861)  
R/o D-620, Gali No.1,  
Ashok Nagar, Delhi-93  
Presently posted in  
North East Distt.  
Seelampur, DCP Office  
Delhi.  
(By Advocate: Sh. Anil Singhal)


Versus

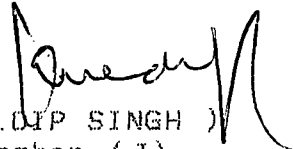
1. Commissioner of Police,  
Police Head Quarters,  
IP Estate, New Delhi.
2. Jt. Commissioner of Police  
(Establishment) PHQ,  
IP Estate, New Delhi.  
(By Advocate: Sh. Ram Kaur)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw the  
OA with permission to file a fresh OA to challenge his name be  
kept in the aggrieved list. OA is dismissed as withdrawn.

  
( M.P. SINGH )  
Member (A)

  
( KULDIP SINGH )  
Member (J)

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